

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) No new port-connectivity project has been undertaken under National Highways Development Project (NHDP) in the past year.

(b) Does not arise.

(c) Road connectivity to all major ports has already been covered under NHDP.

(d) Presently two projects for providing connectivity to Chennai port are under implementation. One project envisages 4-laning of existing Thiruvotriyur Ponneri Pancheti Road (TPP) road, Manali Oil Refinery road, Northern segment of Inner Ring road and Ennore Expressway connecting Chennai port whereas the other project envisages an Elevated Road from Maduravoyal to Chennai port.

Transparent cargo transportation

3970. SHRI T.M. SELVAGANAPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is considering to make cargo transportation transparent, the details that would have to be uploaded online and whether for this purpose a new software is being developed;

(b) if so, the details thereof;

(c) whether it is also a fact that the said system will ensure that no objectionable goods were not transported; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (d) With a view to streamline the process of transportation trade by road and to meet the modern day requirements, Ministry of Road Transport and Highways has enacted the Carriage by Road Act which has come into effect from 01.03.2011. Suitable provisions have been provided in the Carriage by Road Act, 2007 and Motor Vehicles Act, 1988 to control the transportation of all types goods. Under these Acts, the powers are vested with the State Governments to control the movement of goods carriages in their respective States.